



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-206/2013/ 6460 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. S. Bhattacharjee
Principal Judge,
Family Court-II,
Kamrup, Guwahati.

Dated Guwahati, the 1st Nov . , 2019.

Sub:- **Casual leave.**

Ref:- Your letter No. FCK.5/12/269/19 dtd. 31.10.2019.

Madam,

With reference to the above, I am directed to inform you that you have been granted casual leave for 1 (one) day, on 05.11.2019, as prayed for. The Counsellor, Family Court -II, Kamrup (M), Guwahati will be in-charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-206/2013/ 6461 /A, dated 1.11.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

(Signature)
JT. REGISTRAR (VIGILANCE)

(Signature)